		"FORM NO	D.16C											
		[See rule 31	1(3B)]											
	Certificate under section	203 of the Income-t	ax Act, 190	61 for tax dedu	icted at sour	ce								
	Certificate No.	Last updated on												
Nan	ne and address of the Deductor (Tenant/lesse/Payer)		Name and address of the Deductee (Landlord/lessor/Payee)											
	PAN of the Deductor		PAN of t	he Deductee		Financial Year of deduction								
		Summary of Tra	nsaction (s))										
S. No.	Unique Acknowledgement Number	Summary of Trai Amount Paid/Cr	redited	Date of payr it (dd/mi	ment/cred m/yyyy)	Amount of tax deducted and deposited in respect of the deductee								
Total (Rs.)														
DE	L TAILS OF TAX DEPOSITED T	O THE CREDIT OI CREDIT IS TO				FOR WHICH								

Challan Identification number WWW.taxguru.in

S. No). A	Amount of tax deposited in respect of deductee (Rs.)									BSR Code of the Bank Branch									on w d (d				уу)		rial						
1.																																
2.																																
Total (Rs.)																																
														erifi	cati	ion																
I,															ment.																	
Place														(Signature of person responsible for deduction of tax)																		
Date													Full Name:";																			
Financi	anent			Ι	(Chall	[Se cu	ee sec m – s Majo	etio sta or I	on itei He	" 19 me ad	For 4-I rule nt o	rm N B, ru e 31 <i>a</i> of de de*	lo.2 ile A(4	26Q 30(lB)]	C 2B a	and	6E	3) a		_			· <u>IB</u> Hea	d C	Code	e*	8)	0
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Whether more than	ether more than one Landlord / Lessor/										Yes	s/N	o)																						
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Period of Tenancy***					Total Va (Amo									ent	iid		Value of Last Mon (Amount											d							
Amount Paid/Credited (in Rs.)					Dat Dav			cre	edi	t**]	Rate de		Amount of tax deducted at source								Date of De						eduction**						
					payment/credit**																						Τ	T	T	\Box		T			Τ
Date of Deposit**																Mod payn						e-1						ous							
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^{*} To be updated automatically

^{**} In dd/mm/yyyy format.".

^{***} Against Period of tenancy, the number of months the property is rented for the financial year may be mentioned".